

DAMODAR VALLEY CORPORATION COMMERCIAL DEPARTMENT DVC TOWERS: VIP ROAD KOLKATA-700 054.

Coml./CERC/Tariff & Charges/2013/-5113

2 2 MAR 2013

То

The Bench Officer,
Central Electricity Regulatory Commission,
3rd & 4th Floor,
Chanderlok Building,
36, Janpath,
New Delhi - 110 001

n 1 APP 2013

Sub: Submission of Information regarding expected Revenue from tariff and charges in respect of DVC as per CERC Regulations, 2010 (Procedure for calculating the expected revenue from tariffs and charges).

Dear Sir,

Reference to above, the information in respect of DVC as sought vide your letter (Ref. above) in regard to expected Revenue from tariff and charges as per CERC Regulations, 2010 (procedure for calculating the expected revenue from tariffs and charges) are furnished as per prescribed format for your needful action please.

Yours faithfully,

Dy. Chief Engineer (Coml.)

Encl. as Above

APPENDIX-I (from page 6 to 16)

Form No. 1: Thermal

Name of Utility:

(A) Name of Plant: BTPS-B (U # 1 to 3)

SI. No	Particulars	Unit	*Current Year (2012-13)	*Ensuing Year(2013-14)
1a	Actual/Expected Availability	%	66.01	72.9
1b	Actual/Expected Auxiliary Energy Consumption	%	10.25	10.25
2a	Actual/Expected recovery of Capacity Charge including incentive	(`) (Cr.)	647.57	674.42
2b	Actual/Expected recovery of Return on Equity	(`) (Cr.)	71.06	74.23
2c	Actual/Expected recovery of Incentive	(`) (Cr.)	0	0
3	Actual/Expected Scheduled Generation	MU	2830.82	3389.60
4	Actual/Expected energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise /Kwh	106.83	106.83
5a	Actual/Expected recovery of Energy Charges	(`) (Cr.)	302.42	362.11
5b	Actual/Expected Fuel Price Considered (coal)	(`/MT)	1448	1448
6a	Actual UI generation	UI		A
6b	Actual UI rate	Paise /Kwh	ИО	T APPLICABLE
6c	Actual revenue from UI	(') (Cr.)		

Name of Utility:
(A) Name of Plant: CTPS (U # 1 to 3)

SI. No	Particulars	Unit	*Current Year (2012-13)	*Ensuing Year(2013-14)
1a	Actual/Expected Availability	%	63.4	68.4
1b	Actual/Expected Auxiliary Energy Consumption	%	11.5	11.5
2a	Actual/Expected recovery of Capacity Charge including incentive	(`) (Cr.)	499.39	520.49
2b	Actual/Expected recovery of Return on Equity	(`) (Cr.)	43.98	46.44
2c	Actual/Expected recovery of Incentive	(`) (Cr.)	28.3	72.87
3	Actual/Expected Scheduled Generation	MU	1698.28	1984.4
4	Actual/Expected energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise /Kwh	122.19	122.19
5a	Actual/Expected recovery of Energy Charges	(`) (Cr.)	207.51	242.47
5b	Actual/Expected Fuel Price Considered (coal)	(`/MT)	1496	1496
6a	Actual UI generation	UI		
6b	Actual UI rate	Paise /Kwh	NOT	T APPLICABLE
6c	Actual revenue from UI	(°) (Cr.)		

Name of Utility:
(A) Name of Plant: DTPS (U # 3 & 4)

SI. No	Particulars	Unit	*Current Year (2012-13)	*Ensuing Year(2013-14)
1a	Actual/Expected Availability	%	76.93	75.8
1b	Actual/Expected Auxiliary Energy Consumption	%	10.5	10.5
2a	Actual/Expected recovery of Capacity Charge including incentive	(`) (Cr.)	403.99	427.08
2b	Actual/Expected recovery of Return on Equity	(`) (Cr.)	33.51	38.82
2c	Actual/Expected recovery of Incentive	(`) (Cr.)	15.99	10.39
3	Actual/Expected Scheduled Generation	MU	1753.75	1964.6
4	Actual/Expected energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise /Kwh	165.34	165.34
5a	Actual/Expected recovery of Energy Charges	(`) (Cr.)	289.97	324.83
5b	Actual/Expected Fuel Price Considered (coal)	(`/MT)	2471	2471
6a	Actual UI generation	UI		
6b	Actual UI rate	Paise /Kwh	NOT APPLICABLE	
6c	Actual revenue from UI	(') (Cr.)		

Name of Utility:
(A) Name of Plant: MTPS (U # 1 to 3)

SI. No	Particulars	Unit	*Current Year (2012-13)	*Ensuing Year(2013-14)
1a	Actual/Expected Availability	%	59.891	71.7
1b	Actual/Expected Auxiliary Energy Consumption	%	9	9
2a	Actual/Expected recovery of Capacity Charge including incentive	(`) (Cr.)	941.95	968.5
2b	Actual/Expected recovery of Return on Equity	(`) (Cr.)	102.03	104.62
2c	Actual/Expected recovery of Incentive	(`) (Cr.)	0	0
3	Actual/Expected Scheduled Generation	MU	2695.25	3240.16
4	Actual/Expected energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise /Kwh	126.73	126.73
5a	Actual/Expected recovery of Energy Charges	(`) (Cr.)	341.57	410.63
5b	Actual/Expected Fuel Price Considered (coal)	(`/MT)	1781	1781
6a	Actual UI generation	UI	NOT APPLICABLE	
6b	Actual UI rate	Paise /Kwh		
6c	Actual revenue from UI	(°) (Cr.)		

Name of Utility:

(A) Name of Plant: MTPS (U # 4)

SI. No	Particulars	Unit	*Current Year (2012-13)	*Ensuing Year(2013-14)
1a	Actual/Expected Availability	%	59.891	71.7
1b	Actual/Expected Auxiliary Energy Consumption	%	9	9
2a	Actual/Expected recovery of Capacity Charge including incentive	(`) (Cr.)	359.16	365.95
2b	Actual/Expected recovery of Return on Equity	(`) (Cr.)	42.61	42.69
2c	Actual/Expected recovery of Incentive	(`) (Cr.)	0	0
3	Actual/Expected Scheduled Generation	MU	1125.66	1144.88
4	Actual/Expected energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise /Kwh	126.73	126.73
5a	Actual/Expected recovery of Energy Charges	(`) (Cr.)	142.65	145.1
5b	Actual/Expected Fuel Price Considered (coal)	(`/MT)	1781	1781
6a	Actual UI generation	UI		A CONTRACTOR OF THE PARTY OF TH
6b	Actual UI rate	Paise /Kwh	NOT APPLICABLE	
6c	Actual revenue from UI	(`) (Cr.)		

Name of Utility:
(A) Name of Plant: MTPS (U # 5 & 6)

SI. No	Particulars	Unit	*Current Year (2012-13)	*Ensuing Year(2013-14)
1a	Actual/Expected Availability	%	87.64	84.3
1b	Actual/Expected Auxiliary Energy Consumption	%	9	9
2a	Actual/Expected recovery of Capacity Charge including incentive	(') (Cr.)	725.77	699.95
2b	Actual/Expected recovery of Return on Equity	(`) (Cr.)	136.91	137.32
2c	Actual/Expected recovery of Incentive	(`) (Cr.)	11.27	0
3	Actual/Expected Scheduled Generation	MU	3100.74	3174.09
4	Actual/Expected energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise /Kwh	127.28	127.28
5a	Actual/Expected recovery of Energy Charges	(') (Cr.)	394.66	404.00
5b	Actual/Expected Fuel Price Considered (coal)	(`/MT)	1781	1781
6a	Actual UI generation	UI		
6b	Actual UI rate	Paise /Kwh	NOT APPLICABLE	
6c	Actual revenue from UI	(°) (Cr.)		

Name of Utility:

(A) Name of Plant: MTPS (U # 7 & 8)

SI. No	Particulars	Unit	*Current Year (2012-13)	*Ensuing Year(2013-14)
1a	Actual/Expected Availability	%	70.41	84.9
1b	Actual/Expected Auxiliary Energy Consumption	%	6.83	6.83
2a	Actual/Expected recovery of Capacity Charge including incentive	(`) (Cr.)	2254.39	2113.78
2b	Actual/Expected recovery of Return on Equity	(`) (Cr.)	316.50	322.35
2c	Actual/Expected recovery of Incentive	(`) (Cr.)	0	0
3	Actual/Expected Scheduled Generation	MU	4846.07	6580.3
4	Actual/Expected energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise /Kwh	178.08	178.08
5a	Actual/Expected recovery of Energy Charges	(`) (Cr.)	862.99	1171.82
5b	Actual/Expected Fuel Price Considered(coal)	(`/MT)	2418	2418
6a	Actual UI generation	UI	NOT APPLICABLE	
6b	Actual UI rate	Paise /Kwh	NOT A	TTEICADEL
6с	Actual revenue from UI	(`) (Cr.)		

Name of Utility:
(A) Name of Plant: CTPS (U # 7 & 8)

SI. No	Particulars	Unit	*Current Year (2012-13)	*Ensuing Year(2013-14)
1a	Actual/Expected Availability	%	86.87	84.5
1b	Actual/Expected Auxiliary Energy Consumption	%	9	9
2a	Actual/Expected recovery of Capacity Charge including incentive	(`) (Cr.)	772.98	621.38
2b	Actual/Expected recovery of Return on Equity	(`) (Cr.)	165.69	133.19
2c	Actual/Expected recovery of Incentive	(`) (Cr.)	8.48	0
3	Actual/Expected Scheduled Generation	MU	3462.28	3700
4	Actual/Expected energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise /Kwh	128.20	149.272
5a	Actual/Expected recovery of Energy Charges	(`) (Cr.)	434.35	505.45
5b	Actual/Expected Fuel Price Considered(coal)	(`/MT)	1718	1836.6
6a	Actual UI generation	UI	NOT APPLICABLE	
6b	Actual UI rate	Paise /Kwh		
6c	Actual revenue from UI	(`) (Cr.)		

Name of Utility:

(A) Name of Plant: DSTPS (U # 1 & 2)

SI. No	Particulars	Unit	*Current Year (2012-13) U # 1 / U # 2	*Ensuing Year(2013-14)
1a	Actual/Expected Availability	%	72.29/96.6	60.5
1b	Actual/Expected Auxiliary Energy Consumption	%	6.83 / 6.83	6.83
2a	Actual/Expected recovery of Capacity Charge including incentive	(`) (Cr.)	607.04/ 51.06	1391.50
2b	Actual/Expected recovery of Return on Equity	(`) (Cr.)	125.13 / 10.53	296.65
2c	Actual/Expected recovery of Incentive	(`) (Cr.)	0 / 3.48	
3	Actual/Expected Scheduled Generation	MU	2219.53 / 226.8	4968.63
4	Actual/Expected energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise /Kwh	253.96	253.96
5a	Actual/Expected recovery of Energy Charges	(') (Cr.)	563.67 / 5.76	1261.83
5b	Actual/Expected Fuel Price Considered(coal)	('/MT)	3288	3288
6a	Actual UI generation	UI		
6b	Actual UI rate	Paise /Kwh	NOT APPLICABLE	
6c	Actual revenue from UI	(') (Cr.)		

Note: 1. Recovery of charges are based on claim before CERC

2. COD of U # 1 15/05/2012 and U # 2 05/03/2013

Name of Utility:
(A) Name of Plant: KTPS (U # 1 & 2)

SI. No	Particulars	Unit	*Current Year (2012-13)	*Ensuing Year(2013-14)
1a	Actual/Expected Availability	%		64.40 / 67.0
1b	Actual/Expected Auxiliary Energy Consumption	%		6.83
2a	Actual/Expected recovery of Capacity Charge including incentive	(`) (Cr.)		925.87 / 306.93
2b	Actual/Expected recovery of Return on Equity	(`) (Cr.)		190.0 / 62.98
2c	Actual/Expected recovery of Incentive	(`) (Cr.)		0
3	Actual/Expected Scheduled Generation	MU		2409.94 / 839.92
4	Actual/Expected energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise /Kwh		181.81
5a	Actual/Expected recovery of Energy Charges	(`) (Cr.)		438.15 / 152.71
5b	Actual/Expected Fuel Price Considered(coal)	('/MT)		2346
6a	Actual UI generation	UI	NOT APPLICABLE	
6b	Actual UI rate	Paise /Kwh		
6c	Actual revenue from UI	(°) (Cr.)		

Note: 1. Recovery of charges are based on claim before CERC

2. Expected COD of U # 1 APR'2013 and U # 2 DEC'2013

APPENDIX-I (from page 6 to 16)

Name of Utility: Form No. 2: **Hydro**

(A) Name of Plant: Maithon Hydel

SI. No	Particulars	Unit	*Current Year (2012-13)	*Ensuing Year(2013-14)
1a	Actual/Expected Availability	%	80%	(Normative)
1b	Actual/Expected Auxiliary Energy Consumption	%	1.25	1.25
2a	Actual/Expected recovery of Capacity Charge including incentive	(°) (Cr.)	52.59	54.09
2b	Actual/Expected recovery of Return on Equity	(°) (Cr.)	6.35	6.37
2c	Actual/Expected recovery of Incentive	(`) (Cr.)	-	-
3	Actual/Expected Scheduled Generation	MU	84.42	103.13
4	Actual/Expected energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise /Kwh	NA	NA
5a	Actual/Expected recovery of Energy Charges	(') (Cr.)	NA	NA
5b	Actual/Expected Fuel Price Considered	(`/MT)	NA	NA
6a	Actual UI generation	UI	NOT APPLICABLE	
6b	Actual UI rate	Paise /Kwh		
6c	Actual revenue from UI	(`) (Cr.)		

(A) Name of Plant: Panchet Hydel

SI. No	Particulars	Unit	*Current Year (2012-13) (proj.)	*Ensuing Year (2013-14) (Proj.)
1a	Actual/Expected Availability	%	80% (Normative)	
1b	Actual/Expected Auxiliary Energy Consumption	%	1.25	1.25
2a	Actual/Expected recovery of Capacity Charge including incentive	(') (Cr.)	41.21	38.95
2b	Actual/Expected recovery of Return on Equity	(°) (Cr.)	5.27	5.27
2c	Actual/Expected recovery of Incentive	(`) (Cr.)	_	-
3	Actual/Expected Scheduled Generation	MU	113.1	142.95
4	Actual/Expected energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise /Kwh	NA	NA
5a	Actual/Expected recovery of Energy Charges	(') (Cr.)	NA	NA
5b	Actual/Expected Fuel Price Considered	('/MT)	NA	NA
6a	Actual UI generation	UI		
6b	Actual UI rate	Paise /Kwh	NOT APPLICABLE	
6c	Actual revenue from UI	(`) (Cr.)		

APPENDIX-I (from page 6 to 16)

Name of Utility: Form No. 2: **Hydro**

(A) Name of Plant: Tilaiya Hydel

SI. No	Particulars	Unit	*Current Year (2012-13)	*Ensuing Year(2013-14)
1a	Actual/Expected Availability	%	80%	(Normative)
1b	Actual/Expected Auxiliary Energy Consumption	%	1.25	1.25
2a	Actual/Expected recovery of Capacity Charge including incentive	(`) (Cr.)	7.84	8.22
2b	Actual/Expected recovery of Return on Equity	(`) (Cr.)	0.2894	0.2894
2c	Actual/Expected recovery of Incentive	(`) (Cr.)	-	-
3	Actual/Expected Scheduled Generation	MU	13.39	3.92
4	Actual/Expected energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise /Kwh	NA	NA
5a	Actual/Expected recovery of Energy Charges	(`) (Cr.)	NA	NA
5b	Actual/Expected Fuel Price Considered	(`/MT)	NA	NA
6a	Actual UI generation	UI		NOT APPLICABLE
6b	Actual UI rate	Paise /Kwh		
6с	Actual revenue from UI	(`) (Cr.)		

Damodar Valley Corporation (DVC)

Name of Utility: (A) Name of Plant:

Revenue from Actual Tariffs & Other Charges in 2012-13 (As allowed by CERC vide its order dated 23.6.11)

Revenue from Actual Tariffs & Other Charges in 2012-13 (As allowed by CERC vide its Order dated 23.0.11)		Actual revenue	Access sources e.g. Tele-	ges communication						Vat	ined by	ctive	doiss			основание по поставляние поставление поставление поставление пост	A THE PARTY OF THE	
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			SI. No.								-	'						

^{*} Normative basis ^ As per provisional Tariff order dated 23.6.11, 70% allowed by CERC ** Based on claim basis

(A) Name of Plant: Name of Utility:

Damodar Valley Corporation (DVC)

Revenue from Actual Tariffs & Other Charges in 2013-14 (As allowed by CERC vide its order dated 23.6.11)

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* Normative basis

[^] As per provisional Tariff order dated 23.6.11, 70% allowed by CERC ** Based on claim basis